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Title: Need to safeguard the interests of workers while Implementing Voluntary separation Scheme in Petrofils Cooperative Limited, Vadodara and Valia, Gujarat.

SHRIMATI JAYABEN B. THAKKAR (VADODARA): Sir, the Government of India had taken a decision to wind up Petrofils Cooperative Limited, Vadodara and Valia (Gujarat) and offered Voluntary Separation Scheme (VSS) to all the employees. In the event of permission for closure being granted, it must be done without jeopardising the legitimate interests of the workers and without depriving them of their genuine dues. The two options of VSS (DHI and Gujarat pattern) as mentioned in the Government office order shall be kept open for all employees. The options have been approved by the Chemical and Fertilizers Ministry and it requires the approval from Finance Ministry.

I urge the Government to accord the necessary approval at the earliest.